

many clarifications were sought from Uttar Pradesh Government, which were duly submitted. But the Government of India has neither issued any statement nor made its point of view clear in this regard so far.

The present Government of Uttar Pradesh has once again sent a similar proposal to the Central Government in August, 1994.

Therefore, I urge upon the Central Government to immediately take steps in the direction of constituting a separate state of Utranchal/Uttarakhand and initiate the process thereof.

[English]

(vii) Need to introduce one more Mail Train Between New Jalpaiguri and Sealdah

SHRI SUBRATA MUKHERJEE (RAIGANJ): I would like to draw the attention of the House that Siliguri Municipal Corporation is becoming a Metropolitan city day by day. It is the second biggest city of West Bengal. Particularly Siliguri may be recognised as Gateway of North Eastern part of the country. The North East Zone including North Bengal is famous for tourism. Every year thousands of foreigners visit Darjeeling through New Jalpaiguri Railway station, which is only three kilometres far from Siliguri. Darjeeling earns a lot of foreign exchange by exporting good quality of tea. But the city is completely neglected so far as railway communication is concerned. There is only one mail train named Darjeeling Mail running between New Jalpaiguri and Sealdah, which usually runs late.

Therefore, I request the Central Government to introduce one more mail train between new Jalpaiguri and Sealdah in the morning for the interest of the people of North East Zone.

[Translation]

(viii) Need to open a Navodaya Vidyalaya and a Central School in Dehri-on-sone in Rohtas District of Bihar

SHRI RAM PRASAD SINGH (Bikramganj): Mr. Speaker, Sir, district Rohtas of Bihar has a population of about 20 lakh which is mainly inhabited by poor farmers, labourers, the downtrodden, traders and the minorities. The economic condition of these people is not good. They are not capable of sending their brilliant children to other places for better education. Unfortunately, there is not a good school in this district and despite the provisions made by the Government no Kendriya Vidyalaya or Navodaya Vidyalaya has been set up there by the Central Government. Due to this reason thousands of brilliant students are devoid of good education and as such cannot make any contribution towards national development.

Therefore, I urge upon the Central Government to kindly set up a Navodaya Vidyalaya and a Kendriya Vidyalaya at Dehri-on-sone in Rohtas district of Bihar during the current financial year.

[English]

MR. SPEAKER: Now the House stands adjourned for Lunch to meet again at 2.20 p.m.

13.21 hrs.

The Lok Sabha then adjourned for Lunch till Twenty Minutes past Fourteen of the Clock

14.27 hrs.

The Lok Sabha re-assembled after Lunch at Twenty-Seven Minutes past Fourteen of the Clock.

[English]

[MR. DEPUTY-SPEAKER in the Chair]

STATUARY RESOLUTION RE: APPROVAL OF CONTINUANCE IN FORCE OF PROCLAMATION IN RESPECT OF JAMMU AND KASHMIR

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): I bet to move:

"That this House approves the continuance in force of the Proclamation dated the 18th July, 1990 in respect of Jammu and Kashmir issued under article 356 of the Constitution by the President, for a further period beyond 2nd March, 1995 till 17th July, 1995."

As this august House is aware, in view of the then prevailing situation in Jammu and Kishmir, a Proclamation under Article 356 of the Constitution was issued by the President on 18 July, 1990, in relation to the State of Jammu and Kashmir on the recommendation of the Governor. Since the law and order and security situation in the State continued to be serious on account of the unabated actions of Pakistan to fuel and abet violent subversion and terrorism in certain parts of the State, approval of both the Houses of Parliament was obtained form time to time, for the continuance in force of the Proclamation dated 18th July, 1990. The current spell of President's Rule in the State shall be in force upto 2nd March, 1995.

The Governor of Jammu and Kashmir has mentioned that, on account of sustained operations of the security forces the militants have been brought under significant pressure, and there is improvement in the security situation of the State. There also appears to be a realisation among sections of the militants regarding the futility of violence in the face of determined action by the security forces.

Several developments during the last year, for example, the peaceful resolution of the impasse at the Hazrathbal shrine and the peaceful conclusion of the Amarnath Yatra, despite the concerned attempts by certain militant groups to disrupt it, have come as a set back to the militants and have had a positive impact on the situation. Efforts of political parties to revive their activities, have also been noticed although they have yet to gain the desired momentum. It is expected that these will progressively grow and gather further momentum.

Some problems and bottlenecks which had persisted